

LOK SABHA  
UNSTARRED QUESTION NO. 1719  
TO BE ANSWERED ON 2.03.2020  
Disinvestment of GAIL

1719. ADV. ADOOR PRAKASH:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is considering splitting and disinvesting in Gas Authority of India Ltd. (GAIL);
- (b) if so, the details thereof and the reasons therefor; and
- (c) whether the Government has taken final decision on this proposal, if so, the details thereof?

**ANSWER**

पेट्रो लयम और प्राकृतिक गैस मंत्री  
(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)**

(a) to (c) The policy on Development of Natural Gas Pipelines and City or Local Natural Gas Distribution Network, 2006 has envisaged that in the long run and with the maturing of gas markets, the authorized pipeline entity will have transportation of natural gas as its sole business activity. Government has been taking appropriate decisions from time to time in this direction.